

नोटिस दिया गया है, उसका जवाब भाना चाहिए।

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI) : Sir, I only want to say something about some points which have been raised by Shri Banerjee.

As far as Government's commitment to have a labour representative on the Pay Commission is concerned, whatever news might have appeared, I again went to repeat what the Prime Minister had said in the other House, namely, that we are prepared to take a representative of the labour on the Pay Commission provided we get a unanimous name. We are not going back from that commitment.

As far as the question of stagnation is concerned, in consultation with the Home Ministry a decision has almost been taken and will be announced in the JCM meeting on the 29th.

SHRI S. M. BANERJEE : This House is more than the Joint Consultative Machinery. Do you think that the JCM is much more important than the Lok Sabha which is adjourning today ?

SHRI P. C. SETHI : Both the Lok Sabha and the Rajya Sabha are very important. But I have said that the decision is almost taken. That means, we are still at the final stages of taking the decision.

SHRI S. M. BANERJEE : All the unions and federations are there in the JCM but myself, Shri Joshi and our federation are not there in the JCM. We raised this issue but to boost up the JCM and to deprive us of our share of the credit, this decision is being announced in the JCM. It has to be announced either here or outside. We do not want to discredit the JCM but the decision should be announced here when the Lok Sabha is in session or in the Rajya Sabha ; I do not mind if it is done even in the Central Hall.

MR. DEPUTY-SPEAKER : The Minister may take note of what he has said.

SHRI P. C. SETHI : As far as the question of interim relief is concerned, I

have very clearly stated that the matter has been referred to the Pay Commission.

SHRI S. M. BANERJEE : On the basis of the cost of living, according to the terms of reference, nobody will get anything.

SHRI P. C. SETHI : We are also looking into that matter and a suitable amendment will be made. Therefore, the question of interim relief is also before them. As soon as we hear from them, we will surely take a decision with regard to this.

With regard to the point about the bank strike which Shri Kandappan has raised, one gentleman, Shri Jaisoorya, a supervising officer, went to the Defence Colony and was responsible for the strike there. He has been suspended. However, we have asked the Regional Labour Commissioner of Madras State...*(Interruption)*

SHRI S. KANDAPPAN : The Minister is misleading the House. He was not responsible for the strike. His suspension was responsible for the strike. Just inquire into his suspension which is unwarranted.

SHRI P. C. SETHI : He was responsible for the Defence Colony strike which he organised. You are talking about the latter part ; I am talking about the former part. Both of us are correct. This is being taken note of and we are looking into it.

श्री मधु लिमये : फौरन-कोलाबोरेशन का क्या हुआ ? रायल्टी और विदेशी मुद्रा का सवाल है। आप भी इस के लिये जिम्मेदार हैं—इकानामिक पालिसी और फाइनेन्शियल पालिसी आप के पास है।

SHRI P. C. SETHI : That is dealt with by the Ministry of Industrial Development.

श्री मधु लिमये : विदेशी मुद्रा का सवाल है, वह इण्डस्ट्रीयल मिनिस्ट्री में नहीं आता है।

SHRI P. C. SETHI : Granting of licence.

श्री मधु लिमये : इण्डस्ट्रीयल मिनिस्ट्री के पास विदेशी मुद्रा का सवाल नहीं आता है।

MR. DEPUTY-SPEAKER : It is a much broader question.

SHRI SHRI CHAND GOYAL : He has said nothing about the Himachal Pradesh employees.

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING, AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI I. K. GUJRAL) : Sir, I have not seen a copy of the letter which Shri Madhu Limaye has addressed to the Speaker regarding Samachar Bharati.

SHRI MADHU LIMAYE : And to you.

SHRI I. K. GUJRAL : I said, copy of the letter.

One impression that I would like to remove is that we have never said that we were going to set up some trust or some other authority. We were given some information that some trust was being set up.

We have taken note of the other point that Shri Madhu Limaye has mentioned. The difficulty is, as you know, that news agencies and newspapers are independent in this country.

श्री मधु लिमये : क्या इण्डीपेन्डेंट है ? आप पैसा देते हैं, राज्य सरकारें पैसा देती हैं। मैंने सब चीफ मिनिस्टर्स को लिखा है, आप को लिखा है।

SHRI I. K. GUJRAL : That is right. Our information is that steps in the direction in which Shri Madhu Limaye has indicated, are being taken.

SOME HON. MEMBERS rose—

MR. DEPUTY-SPEAKER : We have finished this. I would request you to cooperate. Otherwise, there is no end to it.

SHRI RAJASEKHARAN : The Deputy Foreign Trade Minister is here. Let him answer my query.

श्री मोलहू प्रसाद : उपाध्यक्ष महोदय,

मेरा व्यवस्था का प्रश्न है। आइटम 38-39 पर विधि मंत्री जो प्रस्ताव पेश करने वाले हैं उस पर कब से चर्चा प्रारम्भ होगी और कितने घंटे चर्चा चलेगी—इस पर आप व्यवस्था दीजिए।

MR. DEPUTY-SPEAKER : I would request you to cooperate. (Interruptions) This way I will not be able to say anything.

श्री मोलहू प्रसाद : तीन महीने से जो प्रश्न चल रहे हैं उन पर तो चर्चा हो रही है। आप व्यवस्था दीजिए कि इस पर कितने बजे चर्चा प्रारम्भ होगी और कितनी देर तक चलेगी।

MR. DEPUTY-SPEAKER : Kindly cooperate with me. If we run the business of the House in a businesslike way, we will be able to reach that.

रेलवे मन्त्रालय में उप-मन्त्री (श्री रोहन लाल चतुर्वेदी) : उपाध्यक्ष महोदय, कटक-परादीप लाइन के बारे में पहले काफी चर्चा हो चुकी है। माननीय सदस्य श्री रवि राय ने जो प्रश्न उठाया कि रेल मन्त्री ने यह आश्वासन दिया था कि सन् 1971 के आखीर तक यह लाइन पूरी हो जायेगी लेकिन बाद में हम लोगों का यह बयान हुआ कि सन् 1972 के आखीर में पूरी होगी तो उसके सम्बन्ध में मुझे यह निवेदन करना है कि यह प्रश्न हम लोगों के सामने इन्फार्मल कन्सल्टेटिव कमेटी में आया और माननीय सदस्यों ने इस पर काफी जोर दिया। इस साल 6 या 7 जनवरी को हमने एक मीटिंग रेल भवन में बुलाई जिसमें दो माननीय सदस्य भी उपस्थित थे—लोक सभा के श्री द्विवेदी जी और राज्य सभा के श्री पात्रा जी। उसमें यह मांग बड़ी जोर की थी और हम भी समझते थे कि यह लाइन जल्दी से जल्दी बननी चाहिए। वहाँ पर इन्जीनियर्स भी थे और यह समझा गया कि किसी भी हालत में, जब तक कि अक्टूबर में बरसात खत्म नहीं होगी, तब तक अर्थ बर्क पूरा नहीं हो पायेगा।